

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Tuesday, 25th January 2024 at 02.30 p.m. :**

I

The **Hon'ble Shri. Justice M.S. Karnik (at Bombay)** will take up the **Criminal Misc. Application No.908 Of 2023 (F) With Criminal Application (Bail) No.96 Of 2023 (F) & Criminal Misc. Application No.564 Of 2023 (F) With Criminal Application (Bail) No.444 Of 2023 (F), through Video Conferencing**, as per the board notified separately.

II

Necessary arrangement for Video Conferencing is made in the **Court Room No. 6** of this establishment.

High Court of Bombay at Goa,
Porvorim, Goa

By Order,

Date : 24.01.2024

(Ram S. Prabhu Dessai)
Registrar (Judicial)